

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5149
ANSWERED ON:30.04.2008
CVC DIRECTIVES ON TRANSFER
Hasan Chaudhary Munawwar

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission has issued any directives/ instructions regarding transfer of the employees/officers working in `sensitive posts` for more than three years in various Government departments or undertakings;
- (b) if so, the details thereof;
- (c) whether such directions/instructions are adhered to by various Government Departments including MTNL/BSNL; and
- (d) if so, the action taken or proposed to be taken against such Departments/ Undertakings?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE AND MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN)

(a) & (b):The Central Vigilance Commission has issued instructions regarding rotation of officials working in sensitive posts in its circular No. 98/Vgl/60 dated 15.4.1999 and 2.11.2001. As per the instructions, the organizations are to identify the sensitive posts and effect rotational transfers on these posts every 2nd or 3rd year, as an ongoing process, to avoid vested interests getting developed.

(c) & (d): The instructions are being complied with by all organizations under the purview of the Commission including the MTNL/BSNL. The Chief Vigilance Officers of the concerned organizations in their annual submissions to the Commission provide regular reports to this effect. As per the responses received in the CVC from CVOs for the year 2007-08, the MTNL has completed the exercise in this regard in Mumbai. The BSNL also implements rotational transfers based on information collected from circles/units.

On receipt of complaints, if any, with regard to non compliance of rotational transfer instructions, the Commission sends such complaints to the concerned organizations for investigation and report. The Central Vigilance Commission has received 62 complaints with regard to rotational transfers. Of these, four complaints have been sent for investigation and report, 30 complaints of rotational transfers have been sent for necessary action to the organizations concerned and 28 complaints which did not have any merit, have been filed by the Commission.